

22.39 hrs

Title: Regarding vacation of government building in Etah, U.P. allotted to Samajwadi Party Office.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION TECHNOLOGY (SHRI PRAMOD MAHAJAN): Sir, the House may recall that in the morning when hon. Shri Mulayam Singh Yadav raised the issue about Etah I promised that before the rise of the House I will inquire about it and make a statement.

Sir, as per the information received from the State Government, the official residence of the Deputy Collector, District Etah was allotted to Samajwadi Party for its office by the State Government on 18th August, 1994. This allotment was against the rules. Therefore, the allotment, after due consideration, was cancelled by the State Government on 21st October, 1998. In compliance thereof, the building was got vacated by the District administration on 20th August, 2000. A joint team of Revenue officers and Police officers was constituted for vacation of this building and the possession was taken peacefully.

There was no unpleasant incident in the process. ...*(Interruptions)*

MR. CHAIRMAN : The House stands adjourned to meet tomorrow the 22nd August, 2000 at 11 a.m.

2239 hours

The Lok Sabha then adjourned till Eleven of the Clock

on Tuesday, August 22, 2000/Sravana 31, 1922 (Saka)
